

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

(Chief Justice's Secretariat)

ORDER

No.: 482 of 2021/RG/Psy Dated: 08-07-2021

Consequent upon the acceptance of representations, the following transfers and postings of Chief Administrative Officers in Subordinate Judiciary of UT of J&K are made in the interest of administration:

1. S. Jagdish Singh, Chief Administrative Officer, presently posted in the Court of Pr. District & Sessions Judge, Bandipora is transferred and posted as such in the Court of Pr. District & Sessions Judge, Budgam against an available vacancy.
2. Shri Nazir Ahmad Bhat, Chief Administrative Officer, presently posted in the Court of Pr. District & Sessions Judge, Shopian is transferred and posted as such in the Court of Pr. District & Sessions Judge, Bandipora vice S. Jagdish Singh.

Note:- All the Pr. District & Sessions Judges are directed to ensure that transferees are relieved within 10 days from the date of issuance of this order.

By Order.

(Sd/-)

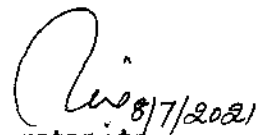
(Rajeev Gupta)

Principal Secretary to,
Hon'ble the Chief Justice

No.: 249-56/psy-582 Dated: 08-07-2021

Copy to the:

- 01 Registrar General, High Court of J&K at Srinagar.
- 02 Registrar Vigilance, High Court of J&K at Srinagar.
- 03 Registrar Rules, High Court of J&K at Srinagar.
.....for information
- 04 Principal District & Sessions Judges, Shopian / Bandipora / Budgam for information and necessary action.
- 05 Director Finance, High Court of J&K, Srinagar for information.
- 06 Chief Librarian, High Court of J&K, Srinagar/Jammu.
- 07 Order File.
- 08 Incharge, NIC, High Court wing, Srinagar for uploading the same on the High Court website.



Principal Secretary to
Hon'ble the Chief Justice